



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/99/7352/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 16th December, 2019.

Sub: **Casual leave with station leave permissoin.**

Ref:- Your letter No.DJ(G) 10897/2019 ,dtd. 06.12.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for one day on 07.12.2019 along with permission to leave the station w.e.f. the morning of 07.12.2019 till the evening of the same day, as prayed for.

Yours faithfully,

sdt

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/99/7353/A dated 16.12.19

Copy forwarded for information to:

✓ I. The System Analyst, Gauhati High Court.

Polson

JT. REGISTRAR (VIGILANCE)

Polson